## Name of the Corporate Debtor : AKS ALLOYS PRIVATE LIMITED Date of commencement of CIRP: 25th October 2024 List of creditors as on: 15/11/2024

## Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

61	Cotones of and liter	<b>C</b>	- f - l - i	C	Calations a doubted	A	Amount of claims	A	D-4-11-1-	Remarks, if
Sl. No.	Category of creditor	Summary	of claims received	Summary of	f claims admitted	Amount of contingent	not admitted	Amount of claims under verification	Annexure	· · · · ·
190.						claims	not admitted	vermeation	Annexure	any
		No. of Amount claims		No. of claim s	Amount of claims admitted	ciaims				
1	Secured financial creditors belonging to any class of creditors									
2	Unsecured financial creditors belonging to any class of creditors									
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	45,15,34,597.00	1	45,15,34,597.00	-	-	-	-	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	-	-	-	-	-	-	
5	Operational creditors (Workmen)	0								
6	Operational creditors (Employees)	0								
7	Operational creditors (Government Dues)	1	26,86,44,074/-		16,14,60,772.00			10,71,83,302.00		
8	Operational creditors (other than Workmen and Employees and Government Dues)	0								
9	Other creditors, if any, (other than financial creditors and operational creditors)	0								
	Total	2	45,15,34,597.00	1.00	61,29,95,369.00	-	-	10,71,83,302.00		

	Annexure-1 Name of the Corporate Debtor : Parakkott Investment India Private Limited Date of commencement of CIRP: 17th Oct 2023 (Certfied copy received on 18th Oct 2023) List of creditors as on: 08/11/2023														
	List of secured financial creditors belonging to any class of creditors														
SI.	(Amount in ₹)          Name of creditor       Identification No.       Details of claim received       Details of claim admitted       Amount of any       Amount of Remarks, if any														
No.	Traine of creation	identification 100.	Details of el				Details of claim t	aunnetteu			continge nt	•	claim not	claim	Remarks, ir any
	Date of receipt     Amount     Amount of     Nature of     Amount covered by     Amount     Whether     % of voting     claim     that may be set-     admitted       claimed     claim admitted     claim     security     covered by     related     share in CoC     off     verificati														
	Chained     Chained     Chained     Chained     Covered by     Feature     State in edee       interest     guarantee     party?     0n														

	Annexure-2 Name of the Corporate Debtor : AKS ALLOYS PRIVATE LIMITED Date of commencement of CIRP: 25th October 2024 List of creditors as on: 15/11/2024													
	List of unsecured financial creditors belonging to any class of creditors (Amount in ₹)													
SI.	Name of creditor	Identification No.	Details of claim	received	Details of claim	admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if any
No.														
				claimed	claim	claim	guarantee	related	share in	claim	dues, that may	admitted	verification	
	admitted admitted party? CoC be set- off													

						Na	ame of the Corporate Date of commencer		5th October 2					
						List of secured financ		an financial cre (Amount in ₹)	ditors belongi	ng to any class of credito	ors)			
Sl. No.	Name of creditor       Details of claim - seeived       Details of claim of claim of claim admitted       Details of claim admitted       Details of claim admitted       Details of claim admitted       Details of claim admitted       Amount of claim admitted <t< th=""></t<>													
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	claim dues, that may be set-off				
1	Prudent ARC Limited	08-11-2024	45,15,34,597.00	45,15,34,597.00	Secured Financial Creditor	45,15,34,597.00	-	NO	100.00	0	0	-	NIL	
2														
	TOTAL		45,15,34,597.00	45,15,34,597.00		45,15,34,597.00	-					-		
							of the Corporate Debt Date of comme List of cree	ncement of CIR ditors as on: 15	P:25/10/2024 5/11/2024					
					List of u	insecured financial credito	ors (other than financi (Amount in		onging to any	class of creditors)				
SI. No.	Name of creditor	Details of clai	m received		Deta	ils of claim admitted			Amount of contingent	mutual dues, that		Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	may be set- off				
1														
2														

						4 m	nexure – 5						
					Name of the Co			OYS PRIVATE LIMI	TED				
								5th October 2024					
						List of credit	tors as on: 15	/11/2024					
						List of operation		(Workmen)					
						-	.mount in₹)						
SI.	Name of authorised	Identification No.	Details of	f claim received		Details of cl	laim admitte	d			Amount of claim under		Remarks, if any
No.	representative, if any						1		contingent claim	mutual dues, that may be	verification	admitted	
			Date of receipt	Amount claimed	Amount of	Nature of claim	Whether related	% voting share in CoC, if	Claim	set-off			
					claim admitted	ciaim	party?	applicable					
							NIL						
						An	nexure – 6						
						orporate Debtor	: AKS ALL	OYS PRIVATE LIMI	ITED				
						commencement o	of CIRP: 25T	TH OCTOBER 2024					
						List of credit	ors as on: 15	5/11/2024					
					]	List of operation	al creditors	(Employees)					
							mount in₹)	(					
SI.	Name of authorised	Identification Number	Details of	f claim received		Details of cl	laim admitte	d	Amount of	Amount of any	Amount of claim under	Amount of claim not	Remarks, if any
No.	representative, if any								contingent	mutual dues,	verification	admitted	
			Date of receipt	Amount claimed	Amount of	Nature of	Whether	% of voting share in	claim	that may be			
			_		claim	claim	related	CoC, if		set- off			
					admitted		party?	applicable		011			
1	-												
2							NIL						
2							NIL						
4													
Claims	received on account of outs	standing Salaries of Ex-emplo	byees										
			1 1		1		1	1	1	I	1 1		
							NIL						
					•								
Claim	received on account of ou	itstanding Gratuity of ex-en	nployees										

				Na	1	orate Debtor nmencement List of credit	of CIRP: 25t ors as on: 15/	h OCTOB /11/2024	ER 2024	D				
					List of		creditors (Gov mount in₹)	vernment d	ues)					
Sl. No.	o. received contingent of any of claim												Amount of claim under	Remarks, if any
	Department	Date of receipt	Amount claimed	Amount     Nature of     Amount     Amount     Whether       of claim     claim     covered by     covered by     related       admitted     security     guarantee     party?       interest     interest     interest     interest		% of voting share in CoC, if applicable	claim	mutual dues, that may be set-off	not admitted	verification				
1	Income Tax Department, Chennai	13-11-2024	26,86,44,074/-	16,14,60,772	Income tax Demand	NIL	Nil	No	NIL	Nil	nil	nil	10,71,83,302.00	The order copies of the assessment ordes was not provided hence kept under verification
2			26,86,44,074/-										10,71,83,302.00	
					I	orate Debtor nmencement List of credit	of CIRP:25T ors as on: 15/	H OCTOB /11/2024	ER 2024					
SI.	Name of creditor	Details of claim reco	eived	List of operat	ional creditors Details (	(Other than of claim adm		d Employe	es and Govern	Amount of	Amount of	Amount of claim not	Amount of claim	Remarks, if any
No.		Date of receipt	Amount claimed		Nature of claim	Amount			% of voting share in CoC	contingent	any mutual dues, that may be set-off	admitted	under verification	
1									-	-	-	-	-	-
2									-	-	-	-	-	-
3							NIL		-	-	-	-	-	-
4									-	-	-	-		

	Annexure – 9 Name of the Corporate Debtor : AKS ALLOYS PRIVATE LIMITED Date of commencement of CIRP:31ST OCTOBER 2024 List of creditors as on: 15/11/2024													
	List of other creditors (Other than financial creditors and operational creditors)													
	(Amount in₹)													
SI.	Name of Details of claim Details of claim admitted Amount of Amount of any Amount of Amount of Remarks, if an													
No.	creditor	received							continge nt	mutual dues,	claim not	claim		
									claim	that may be set-	admitted	under		
		Date of	Amount	Amount of	Nature of	Amount covered	Amount covered	Whether		off		verificati		
		receipt	claimed	claim	claim	by	by guarantee	related				on		
		-		admitted		security interest		party?						
	NIL													